

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)01(MB)/2016
MA 253/2018, MA 522/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2018

NAME OF THE PARTIES: ICICI Bank

Vs

Innoventive Industries Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016.

ORDER

20. MA 253/2018, 522/2018 in C.P.(IB)-01(MB)/2016

On the request of the Counsel appearing on behalf of the Liquidator, the order dated 5.4.2018 is hereby extended until further orders.

List this matter on 28.9.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)